

**Demand by Japan for Indian Shrimps**

\*296. SHRI C. JANARDHANAN:  
SHRI C. K. CHANDRAPPAN:

Will the Minister of COMMERCE be pleased to state:

(a) whether there is a big demand in Japan for the Indian Shrimps;

(b) whether Government's attention has been drawn to the fact that Japanese importers of Indian Shrimps wanted improvement in quality and standard thereof; and

(c) if so, the steps taken to impose quality control for Shrimps export items?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes, Sir.

(b) A request of such a nature has been very recently brought to the notice of Government.

(c) The Marine Products including shrimps are covered under the purview of the Export (Quality Control and Inspection) Act, 1963, with effect from March, 1965.

**Complaint in regard to functioning of Hissar branch of State Bank of India**

\*297. SHRI JHARKHANDE RAI: Will the Minister of FINANCE be pleased to state:

(a) whether the Regional Manager, State Bank of India, New Delhi, has received any complaint regarding the functioning of Hissar Branch of State Bank of India;

(b) whether in the complaint charges have been levelled against Field Officer, Hissar Branch of State Bank of India; and

(c) if so, whether any enquiry has been made; and if so, with what results?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) and (b). Yes, Sir.

(c) State Bank of India has reported that it is having the allegations looked into.

**Setting up of Trade Centres at Strategic Points Abroad**

\*298. SHRI PURUSHOTTAM KAKODAR:  
SHRI RAM BHAGAT PASWAN:

Will the Minister of COMMERCE be pleased to State:

(a) whether Government are considering to set up Trade Centres at strategic places;

(b) if so, the salient features thereof; and

(c) whether suggestions have also been made to Government to provide warehousing facilities at key points in foreign countries?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): (a) There is no such proposal at present under the consideration of Government.

(b) Does not arise.

(c) Yes, Sir. A suggestion has been made to provide warehousing facilities at Singapore to the Indian Exporters. Singapore Port Authorities have offered the necessary space.

**Checking of outflow of Rare Animal Skins**

\*299. SHRI SARJOO PANDEY:  
SHRI SUKHDEO PRASAD VERMA:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have decided to check export of rare animal skins; and

(b) if so, the outlines of the steps taken?